tformin, Oxyphenbutazone/Phenylbutazone and Analgin was taken in consultation with the experts.

Supply of F-16 War Planes for Pakistan

813. SHRI V1THALRAO MADHAV-RAO JADHAV: SHRI HARVENDRA SINGH HANSPAL:

Will the Minister of DEFENCE be I ited F-16 s from ; and (b) $\,v\,$ nt are to counter the modern weaponry which Pakistan i_s acquiring?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI CHINTAMANI PANIGRAHI): (a) Government are aware of reports that the US Administration is considering the sale Iditional F-16 aircraft to Pakistan.

(b) Government are cognizant of the development which have security implications for the country and take appropriate measures to sal our interests.

12.00 NOON-

PAPERS LAID ON THE TABLE

Report and Accounts (1987-88) of the Indian Statistical Institute, Calcutta and related Papers

MINISTER OF PLANNING AND INISTER OF PROGRAMME IMPLEMENTATION MADHAV-SINH SOLANKI); and a long to lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) Fifty-sixth Annual Report and Accounts of the Indian Statistical Institute. Calcutta, for the year 1987-88, together with the Auditors' Report on the Accounts.

- (ii) Review by Government on the working of the Institute.
 - (iii) Statement giving reasons for the delay i_n laying the paper mention at
 (i) above. [Placed in Library. See No. LT—7501/89].
 - I. Administration Report and Accounts (1987-88) of Cantonment Boards and related papers.
 - II. Naval Ceremonul Conditions of Scr-and Amendment) Regu!.

III. Notiffications a of the Ministry of Defence

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI CHINTAMANI PANIGIRAHT): Sir, I beg to lay on the Table:—.

- I. A copy (in English and Hindi) of the Annual Administration Report and Accoimt_s of Cantonment Boards for the year 1987-88 together with the Audit Report on the Accounts. ! in Library. See No. LT—7357|891
- II. A cop:.- (in English and Hin the Ministry of Defence Notification S.R.O. No. 363, dated the 21st Jan-1989, publishing the Naval Ceremonial Conditions of Service and Miscellaneous (Second Amendment) Regulations, 1988, under section 184 of the Navy Act, 1957. [Placed in Library. See No. LT—7356/89]
- III. A copy each 0"n English and Hindi) of the following Notifications Ministry of Defence: —

publish-Group 'A') 1988.

> <ii") G.S.'R. No. 868, dated *th?* 5th November, 1988, publishing the